

Payment of matured policies by L.I.C. to persons coming back from Sri Lanka

2167. SHRI S. A. DORAI SEBASTIAN: Will the Minister of FINANCE be pleased to state:

(a) whether the L.I.C. has paid the matured policies of those who have come back from Sri Lanka and settled in India, together with the number of such policy holders; and

(b) whether the L.I.C. has not yet said the matured policies of the value of Rs. 75,000 and above of such people who have come back from Sri Lanka and settled here and if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir. During 1981, claims under 101 policies were settled.

(b) At present there are two such policies for sum assured exceeding Rs. 75,000/- each which have matured for payment but payments have not been made. In both the cases the policyholders have filed suits against the LIC and the LIC has offered to settle the claims out of court if the suits are withdrawn.

Report of task force on marine products exports

2168. SHRI K. A. RAJAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Task Force on marine products exports has submitted its report; and

(b) if so, the important recommendations made in this Report and Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No, Sir.

(b) Does not arise.

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Refusal of permission to foreign Airlines to operate from Calcutta

2169. SHRI AJIT BAG: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that some foreign airlines wanted to operate services from Calcutta but the Central Government are not giving necessary permission to them;

(b) what are the reasons behind this for not giving permission to touch Calcutta; and

(c) steps taken or proposed to be taken by Government to remove the discriminatory policy pursued by Government by giving landing rights to the foreign airlines?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir. No foreign airlines has so far come up with a request to operate services from Calcutta within the frequency entitlements available to it under the concerned bilateral air service agreement.

(b) and (c). Do not arise.

पाकिस्तान से रूई का आयात

2170. श्री दया राम शाक्य : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने वर्ष 1981 में पाकिस्तान से 50 हजार रूई की गांठों का आयात किया है;

(ख) यदि हाँ, तो उस का मूल्य क्या है और बम्बई पत्तन पर ये गांठें कब से पड़ी हुई हैं और उस के कारण क्या हैं;

(ग) क्या यह सच है कि भारत सरकार ने वर्ष 1981 के शुरू में रूई का निर्यात करने का निर्णय किया था; और

(घ) यदि हाँ, तो इस के आयात के क्या कारण हैं ?